

(iv) Specialised Agricultural Finance Branches for High-Tech Advances, (v) Housing Finance, (vi) Leasing Finance and (vii) Capital Market Service branches is as furnished in the statement attached.

STATEMENT

Bank-wise number of specialised branches relating to (i) Corporate Banking (ii) Overseas Banking (iii) Small Scale Industries (iv) Specialised agricultural finance branches for High-tech advances (v) Housing finance (vi) Leasing finance and (vii) Capital market service branches of Public Sector Banks opened as on. 31.12.1996.

Name of Bank	Total Number of Specialised Branches Opened
1	2
State Bank of India	57
State Bank of Bikaner & Jaipur	4
State Bank of Hyderabad	9
State Bank of Indore	3
State Bank of Mysore	6
State Bank of Patiala	12
State Bank of Saurashtra	4
State Bank of Travancore	6
Allahabad Bank	10
Andhra Bank	13
Bank of Baroda	38
Bank of India	40
Bank of Maharashtra	11
Canara Bank	62
Central Bank of India	35
Corporation Bank	4
Dena Bank	24
Indian Bank	23
Indian Overseas Bank	5
Oriental Bank of Commerce	20
Punjab & Sind Bank	15
Punjab National Bank	25
Syndicate Bank	14
UCO Bank	8
Union Bank of India	41
United Bank of India	19
Vijaya Bank	23
Total	531

Deposit Made by NRIs in Nationalised Bank

3294. DR. LAXIMINARAYAN PANDEY: Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign exchange deposited by the Non-resident Indians in Nationalised Banks in the country during the last three years, till-date;

(b) whether consultation facilities regarding account management, capital investment, tax assessment have been made available for the Non-resident Indians in these banks; and

(c) if so, the response of the Non-resident Indians thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDERA KUMAR): (a) to (c) The information is being collected and will be laid on the Table of the House to the extent available.

Purchase of Cotton by CCI

3295. SHRI K.C. KONDAIAH:
SHRI R. SAMBASIVA RAO:

Will the Minister of TEXTILES be pleased to state:

(a) the production of cotton in the country State-wise, particularly in Karnataka and Andhra Pradesh during the last year;

(b) the quantity of cotton purchased by the Cotton Corporation of India from Karnataka and Andhra Pradesh during the above period;

(c) whether the CCI propose to purchase more from these States;

(d) if so, the total number of bales proposed to be purchased in addition to earlier purchase; and

(e) the quantum of cotton exported during the above period from these States?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) During the 1995-96 cotton season (Sept. 95 to Aug. 96) the production of cotton in the country was 160 lakh bales, as estimated by the Cotton Advisory Board. A statement showing state-wise production of cotton is attached.

(b) During the 1995-96 Cotton season, the Cotton Corporation of India (CCI) purchased 24,159 bales of cotton from Karnataka and 2,11,260 bales from Andhra Pradesh.

(c) and (d) In the current (1996-97) cotton season, as on 11 March, 1997 CCI has purchased 36774 bales from Karnataka and 1,22,187 bales from Andhra Pradesh. This is against a quantity of 18,052 bales and 90,279 bales purchased by the CCI as on the same date in the year